



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.03.2025

### NOTICE

Please take notice that the following matter listed in the Court – IV on 03.03.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022  <b>Part Heard</b>	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.	Abdullah Hussain	Shelly Bhasin Kunal Sharma Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi

By order of Hon'ble Chairperson  
-Sd/-  
Registrar